

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY –MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP(HCW) No.71/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/228/2016
NAME OF THE COMPANY	Sirpur Paper Mills Limited
NAME OF THE PETITIONER(S)	Panorama Papers Private Limited
NAME OF THE RESPONDENT(S)	Sirpur Paper Mills Limited
UNDER SECTION	433 of 1956

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

CP is withdrawn by separate orders.


Member (T)


Member (J)

Bm